

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 633.  
TO BE ANSWERED ON WEDNESDAY, THE 1<sup>ST</sup> DECEMBER, 2021.**

**INDUSTRIALLY BACKWARD DISTRICTS**

**633. SHRIMATI RANJEETA KOLI:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has identified such districts/regions in Rajasthan which are industrially backward;
- (b) if so, the district-wise details thereof;
- (c) whether the Government has formulated any policy, investment plan or scheme and created friendly environment for setting up industries on the basis of local resources and industrial development of such backward districts of the regions; and
- (d) the details of steps taken for industrial development of backward districts/regions in Rajasthan?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a) & (b):** State Governments decide the Industrially Backward Districts in their States. Government of Rajasthan has informed that they have notified the Rajasthan Investment Promotion Scheme, 2019 (RIPS-2019) in the State on 17<sup>th</sup> December, 2019 to promote industries and employment creation. The scheme has notified certain areas as “Most Backward & Backward Areas” and additional benefits are available for these areas in the Scheme.

Most Backward and Backward Areas for the purpose of the above scheme as notified by the State Government are:-

1. Revenue districts (excluding municipal areas as notified under Rajasthan Municipalities Act, 2009), namely:-
  - i. Banswara
  - ii. Baran
  - iii. Barmer

- iv. Dholpur
- v. Dungarpur
- vi. Jaisalmer
- vii. Jhalawar
- viii. Karauli

2. Tribal sub plan area as determined by the Tribal Areas Development Department, Government of Rajasthan from time to time.

**(c) & (d):** Rajasthan Government launched Rajasthan Investment Promotion Scheme 2019 (RIPS-2019) in the State on 17<sup>th</sup> December, 2019 and it is operative till 31<sup>st</sup> March, 2026. The Scheme is applicable to all manufacturing enterprises. The General benefits in the scheme are”-

S.No.	Benefit Provided	RIPS-2019
1.	Investment subsidy for seven years	75% of SGST
2.	Employment subsidy for seven years	Employment Generation subsidy in the form of reimbursement of 50% of employer's contribution towards employees EPF and ESI.  And 75% for – i. Employees belonging to Women, Schedule Caste (SC), Schedule Tribe (ST), Person with disability (PwD); and  ii. For all employees if the enterprise is providing more than 75% direct employment to persons domiciled in Rajasthan.
3.	Exemption from Electricity Duty for seven years	100%
4.	Exemption from Land Tax for seven years	100%
5.	Exemption from Mandi Fee for seven years	100%
6.	Exemption from payment of Stamp Duty	100%
7.	Exemption from payment of conversion charges	100%

Additional Benefits applicable to enterprises in Most Backward & Backward Areas:

An eligible enterprise, other than a cement manufacturing enterprise, making investment in a Most Backward & Backward Areas shall be granted the following additional benefits, in addition to the other benefits mentioned in other clauses of the scheme.

- i. Applicable Investment Subsidy for an additional three years, subject to the maximum of ten years;
- ii. Applicable Employment Generation Subsidy for an additional three years, subject to the maximum of ten years;
- iii. Applicable Exemption from payment of Electricity Duty for an additional three years, subject to the maximum of ten years; and
- iv. 1% additional interest subsidy, if an enterprise is eligible for interest subsidy under the scheme.
- v. Capital Subsidy and Interest Subsidy as per Dr. B.R. Ambedkar Package.

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